

(c) the details regarding the financial assistance provided by the Central Government to the State of Orissa in this regard during last two years?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Fifth Five Year Plan included a provision of Rs. 190 crores for special Central assistance to the States during the five year period 1974-79 to supplement their efforts in implementation of Suo-Plans for tribal areas.

(b) In allocating special Central assistance to a State, the Scheduled Tribe population, geographical area of tribal concentration and relative backwardness of the area were taken into account.

(c) The special Central assistance provided to the Orissa State during 1976-77 and 1977-78 was Rs. 532 lakhs and Rs. 758 lakhs respectively.

Rates of scholarships to S. C. & S. T. Students

8171. **SHRI R. L. KUREEL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the monthly rates of Scholarships for Scheduled Castes and Scheduled Tribes students fixed as far back as 1954 were Rs. 27 for day scholar, Rs. 40 for hostellers, for general courses and Rs. 60 for day scholar and Rs. 75 for hostellers for higher technical and professional studies;

(b) whether from academic year 1974-75 these rates have been revised to Rs. 40 and Rs. 70 for general course and Rs. 75 and Rs. 125 for professional and higher technical studies for day scholar and hostellers respectively and the cost of living has gone up by more than four times since that time;

(c) whether there is any proposal to revise these rates linking with the cost of living index at 1954 as base; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) to (d): Yes, Sir, the rates were revised in 1974-75 as stated. There is no proposal to revise the rates further linking the cost of living index at 1954 as base. However, the rates of scholarships for Medical and Engineering degree student hostellers have been increased by Rs. 60/- per month with effect from 1st January, 1978.

Construction of Second Howrah Bridge on Hooghly River

8172. **SHRI MUKIUNDA MANDAL:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the construction of the Second Howrah Bridge on the Hooghly River;

(b) if so, details thereof and expected time of completion of construction;

(c) what are the reasons, if any, for the delay in the completion of the construction; and

(d) what steps are proposed to be taken by Government for its completion?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) It is essentially a State Project as the bridge would fall on a State road and all matters concerning tendering, construction etc. are being handled by them. In order, however, to assist the State Government financially, the Government of India have agreed to provide a loan for this project. It consists of Section I and II (Calcutta and Howrah side viaducts and approaches) and Section III (Bridge proper). The bridge proper is expected to be completed in 5 years after the commencement of the work.

(c) The viaducts and approaches are in progress, but the bridge proper is yet to be taken up after the design has been approved by the foreign consultants appointed by the State Government for the purpose.

Delay has been due to the time required by the construction firm and the consultants to finalise detailed design principles and by the State Government to sort out some contractual matters

(d) The State Government are already alive to the urgency of the matter and are taking all possible action to get the finalisation of designs expedited from the construction firm and the consultants

Detergent Plant at Mathura

8173 DR BIJOY MONDAL Will the Minister of INDUSTRY be pleased to state

(a) the details regarding the First Public Sector Detergent Plant at Mathura being put up by the Indo-Burma Petroleum Co Ltd,

(b) is it a fact that the project has been abandoned,

(c) if so why and at whose instance, and

(d) whether there is any link between the abandoning of the project and the simultaneous launching of new detergent plants soon thereafter by some private sector companies?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI) (a) M/s Indo-Burma Petroleum Co Ltd were granted a letter of intent No 15 (10)/72/Ch II, dated the 10th October 1973 for the establishment of new industrial undertaking in any of the States of Rajasthan Delhi and Uttar Pradesh (Subsequently decided to locate the unit at Mathura in the State of Uttar Pradesh) for the manufacture of Synthetic Detergents for a capacity of 10,000 tonnes per annum

(b) and (c) As the company had failed to take effective steps towards the implementation of the conditions stipulated in the letter of intent and had surrendered the same, the said letter of intent was cancelled on 23-10-1976

(d) No such link has come to Government's notice

राज्य में विद्युत बोर्डों को हुई हानि

8174 श्री अनन्त राम जायसवाल :

श्री श्री० श्री० अलमशान :

श्री अहमद एस० पटेल :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार को पता है कि राज्यों के विद्युत बोर्डों को हानि हा रही है और यदि हा तो उन्हें प्रत्येक राज्य में वर्ष 1975-76, 1976-77 और 1977-78 के दौरान कितनी हानि हुई और 1978-79 में अनुमानित कितनी हानि होने की संभावना है; और

(ख) उपरोक्त हानि के क्या कारण हैं ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) :

(क) जी हा। जिन राज्य बिजली बोर्डों में लेखे प्रस्तुत कर दिये हैं उनके संबंध में वर्ष 1975-76 और 1976-77 की हानियाँ और 1977-78 की (अनुमानित) हानियाँ की दर्शाएँ वाचा विवरण सलग्न है। 1978-79 में हानियाँ के बारे में अभी तक अनुमान नहीं लगाय गया है।

(ख) हानियों के मुख्य कारण ये हैं - क्षमता का अपर्याप्त समुपयोजन, विद्युत प्रणालियों में हानियाँ, माल-सूची का अक्षमता-अजनक नियंत्रण और बार्डों के कुल संचालन व्यय को पूरा करने के लिए टेरिफा का पर्याप्त संशोधन न किया जाना कुल व्यय में प्रचालन और अनुसंधान व्यय, मत्स्यकाम प्रसार, बच्चा और डिस्ट्रिब्यूशन पर व्यय तथा संस्थागत व राज्य सरकार से लिए गए ऋणों पर व्यय शामिल है